

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 104/17, IA 189/17 in CP No.74/17	-	For hearing	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

①	Udgarakar R Ashok B]	Petitioner	
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is taken up today. Memo along with documents are filed by the Counsel for Applicant in I.A 189/17. Counsel for opposite party requested time to offer comments if any. List it on 23/01/2018.


Member (T)


Member (J)